

E. No.143/16

New No.9/17

06.06.2020

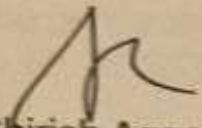
File was not taken up on 15.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 02.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
06.06.2020

E. No.72/19

New No.467/19

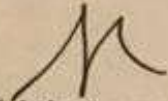
06.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 02.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
06.06.2020

E. No.140/19

New No.715/19

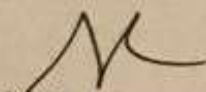
06.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 02.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
06.06.2020

E. No.127/19

New No.684/2019

06.06.2020

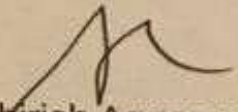
File was not taken up on 07.04.2020 (date fixed on the application) in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and 12.05.2020 (date already fixed) in view of order bearing no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 01.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
06.06.2020